

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 2154/2017THE STATE OF UTTAR PRADESH HOME
DEPARTMENT SECRETARY

Appellant(s)

VERSUS

SURAJ MAL

Respondent(s)

Date : 19-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
(VACATION BENCH)For Appellant(s) Mr. Apoorva Aggarwal, A.A.G.
Mr. Rajat Singh, AOR
Mr. Vishwa Pal Singh, Adv.
Mr. Mukesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E RDespite service, none has entered appearance on behalf of the
respondent - Suraj Mal.The Supreme Court Legal Services Committee is requested to
appoint a counsel to assist the Court.

To be listed after eight weeks.

(BABITA PANDEY)
COURT MASTER (SH)(MAMTA RAWAT)
COURT MASTER (NSH)